

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2012
(as on 01.01.2013)

1.	Name of the officer	V.K. KHUBCHANDANI
2.	Service to which officer belongs	ICLS
3.	Present post held	JT. DIRECTOR
4.	Present pay	Rs. 38790/- Plus G.P. Rs. 8700/- Plus usual allowances.
5.	Office	OFFICE OF THE REGISTRAR OF COMPANIES, PUNE(MAHARASHTRA)

Property details:-

6.	Description of the property	1. Residential Flat (Total area 242.346 Mtrs.) and Constructed Area 81.11 Sq. Mtrs.) 2. Residential House (90 Sq. Mtrs.)
7.	Precise Location (full address)	1. I F 33, Malviya Nagar, Jaipur 2. 1/421, Malviya Nagar, Jaipur (Raj.)
8.	Area of land in case of landed property	As per 6 above.
9.	Nature of land (State whether residential/agricultural etc.)	Residential
10.	Extent of interest	1. 100% 2. 50%
11.	If not in own name, state in whose name and relationship with Govt. servant	N.A.

Place: ~~MUDA~~ PUNE

Date: 01.01.2013

(Signature)

12.	Date of acquisition	1. 04.05.2002 2. 04.02.2009 (Transfer Date)
13.	How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details etc. be given (see note below)	1. By purchase (Refer property return dated 03.01.2003 for the year 2002) 2. By transfer from elder brother being parental right inherited (Refer property return, dated 15.03.2010 for the year 2009)
14.	Value of the property (See note below)	1. Rs. 8.00 lacs in the year 2002 2. Rs. 22,830/- in the year 1981
15.	Particulars of sanction of prescribed authority, if any.	1. Intimation sent on 26.05.2002 and Ministry taken on record on 11.03.2004. 2. Intimation sent on 17.03.2009.
16.	Total annual income from the property	NIL.
17.	Any other details	NIL.

